

(SHRI MUFTI MOHAMMAD SAYEED): (a) to (c). The prevention, registration, investigation and detection of crimes on the railways is the responsibility of the Government Railway Police which functions under the control of the State Governments/Union Territory Administrations. The central agencies do not compile information regarding crimes on running trains separately.

[English]

Stoppage of execution of Fertiliser Projects by Snam Progetti and Halder Topsoe

486. SHRI PRABHATSINH CHAUHAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any proposal to stop further execution of fertilizer projects by Snam Progetti of Italy and the Danish Firm Halder Topsoe;

(b) if so, the reasons therefor; and

(c) whether the ongoing fertiliser projects will be undertaken by Projects and Development India Ltd. (PDIL)?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) There is no such proposal for the present.

(b) Does not arise.

(c) Projects and Development India Ltd. (PDIL) are involved as co-contractors in the implementation of the on-going nitrogenous fertiliser projects at Kakinada, Gadenpan and Babrala. However, the promoters of the gas-based fertilizer project at Shahjahanpur have appointed PDIL as prime consultants for its implementation.

[Translation]

Looting and Thefts in Cooking Gas Agencies in Delhi

487. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of complaints received by Delhi police in regard to looting and thefts in cooking gas agencies in Delhi during the last five years;

(b) the details thereof;

(c) whether Government propose to make special arrangements to check such incidents; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) and (b). The information is given in the statement below.

(c) and (d). Division officers, beat officers and patrolling staff have been instructed to keep close watch over the godowns to check such thefts.

STATEMENT

1. Case FIR No. 124/87 u/s 380 IPC Police Station Hauz Khas regarding theft of 8 gas cylinders.
2. Case FIR No. 364/87 u/s 379 IPC Police Station S.N. Puri regarding theft of 31 gas cylinders.
3. Case FIR No. 216/87 u/s 380 IPC Police Station Kalkaji regarding theft of 18 gas cylinders.
4. Case FIR No. 388 dated 2.11.88 u/s